

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/01188/2018**

(in OA 200/00746/2017)

Jabalpur, this Tuesday, the 27<sup>th</sup> day of November, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India through Secretary, Department of Revenue, Ministry of Finance, North Block, New Delhi – 110001.
2. Principal Chief Commissioner of Income Tax, Aayakar Bhawan, Hoshangabad Road, Opposite Maida Mill Bhopal M.P. – 462011.
3. Principal Commissioner of Income Tax-I, Aayakar Bhawan, Station Road, Jabalpur (MP.) 482001 **-Applicants**

**(By Advocate – Shri Sanjay Lal)**

**V e r s u s**

Abhishek Shukla, Retd. Addl. Commissioner of Income Tax, S/o Late Shri N.L. Shukla, aged 61 years, 1351 Vevakanand Ward, Yadav Colony, Jabalpur M.P. **-Respondent**

**(By Advocate – Shri Sapan Usrethe)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

This MA has been filed by the applicants (respondents in OA) seeking further three months' time to comply with our order dated 16.08.2018 passed in Original Application No.200/00746/2017.

**2.** In view of the reasons assigned in Para 2 and 4 of the MA, we allow applicants further three months' time to comply with our order dated 16.08.2018 in Original Application No.200/00746/2017.

**3.** MA is disposed of accordingly.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**